

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1209 of 2019

IN THE MATTER OF:

Oyster Steel and Iron Pvt. Ltd.

...Appellant

Vs

Laxmi Foils Pvt. Ltd.

....Respondent

Present:

For Appellant: **Appeared but did not mark appearance.**

For Respondent: **Mr. Rahul Gupta, Advocate**

ORDER

21.01.2020 Learned Counsel for the Appellant seeks time as the arguing
Counsel is not available.

List the Appeal 'For Admission (After Notice)' on **12th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md